

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 11/RP/2024

Subject : Petition for review of the order dated 20.1.2024 in Petition No. 23/GT/2017 for Nabinagar Thermal Power Project from COD of Unit-1 to 31.03.2019.

Date of Hearing : **29.8.2024**

Petitioner : BRBCL

Respondents : East Central Railways & 2 ors

Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V., Member
Shri Harish Dudani, Member

Parties Present : Ms. Swapna Seshadri, Advocate, BRBCL
Ms. Ritu Apurva, Advocate, BRBCL
Shri. Kathikeyan Murugan, Advocate, BRBCL
Ms. Sanjeevani Mishra, Advocate, BRBCL
Shri Deepaanshu Chandak, Advocate, ECR
Shri Puneeth Ganpathy, Advocate, Bihar Discoms
Shri Sankalp Udgata, Advocate, Bihar Discoms

Record of Proceedings

Due to a paucity of time, the matter could not be taken up for hearing. Accordingly, the Commission, based on the consent of the parties, adjourned the hearing.

2. The Review Petition shall be listed for hearing on **8.10.2024**.

By order of the Commission

**Sd/-
(B. Sreekumar)
Joint Chief (Law)**

